

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/952 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the ^{20th} 22 February, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJKA/2022/1423 dtd. 19.02.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.02.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 25.02.2022, after Court hours, till the morning of 02.03.2022, before Court hours**, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

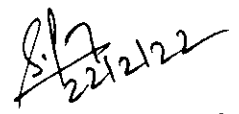
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/953/dated , 22-02-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
